

ITEM NO.3

REGISTRAR COURT. 1

SECTION II C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal No(s). 2452/2014

INAL YADAV @ SHYAM SUNDER

Appellant(s)

VERSUS

STATE OF NCT OF DELHI

Respondent(s)

(with appln. (s) for bail)

Date : 19/10/2016 This appeal was called on for hearing today.

For Appellant(s)

Ms Vidushi Sharma, Adv.
Dr. (mrs.) Vipin Gupta, Adv.

For Respondent(s)

Ms Prerna Kumari, Adv.
Mr. D. S. Mahra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite availing opportunities, parties have not filed additional documents.

Registry to process the matter for being listed before the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar